

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1503
TO BE ANSWERED ON 03.05.2016

Pollution by Fireworks

1503. SHRI GANESH SINGH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of pollution caused to the environment and potential fire tragedy due to display of fire works on the occasions of wedding ceremonies, celebrations and temple festivals;
- (b) if so, the details thereof and the reaction of the Government thereto; and
- (c) whether the Government proposes to put a ban on the fire cracker manufacturing factories or imposes restrictions on the level of smoke and noise emitted by fire crackers as well as reduction in potential fire hazards and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI PRAKASH JAVADEKAR)

(a) & (b) Yes, Sir. The display of fire works on various occasions do effect ambient air quality and also causes noise pollution. Central Pollution Control Board (CPCB) has carried out air quality and noise level assessment during the Deepavali festival. It has been observed that due to busting of fire crackers the levels of air and noise pollution has increased. The report on impact of busting of fire crackers during Deepavali Festival placed on the website of CPCB.

(c) There is no proposal to ban the manufacturing of fire crackers. Various Rules and conditions of the licence have been framed under the Explosives Rules, 2008 to reduce/prevent fire hazard during the manufacture of fireworks. Standards have been prescribed that manufactured fire crackers should not emit the noise levels exceeding 125 dB (A) at a distance of 4 meter from the point of bursting.
